

Maintenance of residences of MPs in Delhi

†1537. SHRI RASHEED MASOOD: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the amount spent over maintenance of residences of Members of Parliament and Ministers in Delhi during the last three years;

(b) the number of contractors alongwith their amount due from CPWD till 31 January, 2011;

(c) the reasons for which the amount has not been paid; and

(d) by when this amount would be paid?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY): (a) The amount spent over maintenance of residences of Members of Parliaments and Ministers in Delhi during last three years is as given below:—

Financial Year	Amount (Rs. in crores)
2007-2008	52.10
2008-2009	42.81
2009-2010	52.21

(b) An amount of Rs. 10.69 crores of 124 nos. contractors is due from CPWD.

(c) Payment to the contractors has been delayed due to non-availability of budget.

(d) Immediately on receipt of budget, the payment will be made.

Approval/sanction for metro rail projects

1538. SHRIMATI SHOBHANA BHARTIA:

DR. T. SUBBARAMI REDDY:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Union Government has granted approval/sanction for metro rail projects in various parts of the country;

(b) if so, the details thereof;

(c) whether the sharing pattern between the Union and State Governments to meet the cost of projects has been finalised;

(d) if so, the details thereof; and

†Original notice of the question was received in Hindi.